data on outcomes is collected through a Unified District Information System for Education (UDISE) every year. The status of these evaluations and monitoring is placed in the public domain on the Ministry's website. National Achievement Surveys (NAS) are conducted to check the health of the educational system and to provide information about the learning achievement of students. In this sample surveys, standardized tests and questionnaires are used to get learning achievement data and background information.

Sarva Shiksha Abhiyan in Telangana

- 481. SHRI DEVENDER GOUD T.: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
 - (a) the status of implementation of Sarva Shiksha Abhiyan (SSA) in Telangana;
- (b) the details of funds allocated, released and spent under SSA in Telangana in the last three years and the current year, year-wise; and
- (c) to what extent SSA helped in universalisation of elementary education in Telangana?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): (a) Under the Sarva Shiksha Abhiyan (SSA) Programme, support is being provided to all States and Union Territories to strengthen elementary education. Telangana comprises of ten districts from the *erstwhile* undivided State of Andhra Pradesh. Since inception of the SSA Programme, the support given to these districts includes sanction of 4440 primary schools, 913 upper primary schools, 38485 additional classrooms, 4619 drinking water facilities, 13608 boys toilets and 12061 girls toilets. Out of this, 4440 primary schools, 895 upper primary schools, 36060 additional classrooms, 3925 drinking water facilities, 8730 boys toilets and 12061 girls toilets have so far been constructed up to 31st March, 2016.

(b) The year-wise details of approvals, Central releases and total expenditure of Telangana State during the last two years and the current year are given below:-

(₹ in lakh)

Year	PAB approval	Release of Central Share	Expenditure*
2013-14	Telangana State was formed on 2nd June, 2014		
2014-15	182168.79	81406.88	84603.16
2015-16	166734.42	21776.01	68807.25
2016-17	185371.60	7500.00**	Not Available

^{*}Expenditure includes fund available from Central share, State share and other miscellaneous receipts as reported by the State.

^{**} As on 31.05.2016.

(c) SSA has helped in the universalization of elementary education in Telangana as is evident from the data available under the Unified District Information System for Education (UDISE). The Gross Enrolment Ratio (GER) was 96.84% at primary level in 2005-06 in the undivided State of Andhra Pradesh. This has increased to 103.57% in 2014-15 in Telangana. Similarly for upper primary level, GER for undivided A.P. in 2005-06 was 74.32% and the figure in 2014-15 for Telangana is 90.89%.

Norms for coaching centres

- 482. SHRI T. RATHINAVEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that Government is considering to introduce norms to rein in coaching centres, if so, the details thereof; and
- (b) whether it is also a fact that Government has received any report in this regard from the National Commission for Protection of Child Rights, if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): (a) Yes, Sir. There are many complaints of increasing presence of coaching centres, although there are no accurate estimates of the business turnover of the coaching institutions. The Government does not consider this as a healthy trend and is committed to strengthen the school education system. Efforts are being made to make the education system and the entrance examinations related more to the class syllabus so as to reduce dependence of students on such coaching. The Government has also initiated the IIT-PAL initiative for promoting scientific thinking and conceptual understanding of the science and maths subjects of 11th and 12th standards, which can reduce dependence on the coaching institutions.

(b) No, Sir.

Waiving of punishment and rustication in universities

- 483. SHRI T. RATHINAVEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that Government has asked the universities to waive off punishments and rustication meted out to students in various universities in the country, if so, the details thereof;
- (b) whether it is also a fact that although the universities are autonomous, Government can interfere in their functioning when warranted; and
- (c) to have academic environment in educational institutions for the students, whether Government is considering to direct the universities to waive off the said rustication and punishments meted out to students in various universities?